

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 550 of 2016 IN
DFR No. 3056 of 2016 &
I.A. No. 551 of 2016**

Dated: 21st November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Shri Rama Shankar Awasthi & Anr.

....Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

... Respondent (s)

Counsel for the Appellant(s)

: Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s)

: Mr. C.K. Rai
Mr. Umesh Prasad for R.1

Ms. Mandakini Ghosh
Mr. Ritika Singhal for R-3

Mr. Sanjay Sen, Sr. Adv
Mr. Aditya Shankar for R-3

Mr. C.S.Vaidyanathan, Sr. Adv.
Ms. Divya Chaturvedi
Ms. Arunima Kedia for R-2

ORDER

**IA No. 550 of 2016
(Appl. for leave to file the Appeal)**

List the application on **29.11.2016.**

**(I.J. Kapoor)
Technical Member
Ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**